

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 07.06.2021 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Balvinder Singh., Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No 17/2021	Devas Multi Media Private Limited Vs Antrix Corporation Limited & anr	Anuradha Dutt Thirayambak Kannan	Arjun Krishnan Poornima Hatti (Caveator for R1) K Latha Parimalavadhana (Caveator for R2)
2.	Comp App (AT) (CH) (Ins) No 96/2021	GE Capital Global energy Investments BV Vs SEQ & Prasad Jointventure & anr	Tine Abraham Dwarakesh Prabhakaran	
3.	Comp App (AT) (CH) (Ins) No 97/2021	Manmohan Singh Jain Vs State Bank of India & anr	R Swarnavel R Ramkumar	

For Admission (after notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp. App (AT) (CH) No.07/2021/TR	Samruddhi Investors Services Pvt. Ltd Vs 3A Capital Services Ltd & others	S. Abhishek Iyer Anrirudh Wadhwa Lakshya Kampani	Y. Surya Narayana – R2 –R5
5.	Comp. App (AT) (CH) No.11/2021	Anjana Sanghi & 2 others Vs 3A Capital Services Limited & 11others	Y. Suryanarayana	
6.	Comp. App (AT) (CH) (Ins) No.39/2021	State Bank of India Stressed Assets Management Branch Vs M/s AFCO Energy Pte Limited & another	K. Chandrasekaran B. Raghavulu Naidu	
7.	Comp App (AT) (CH) (Ins) No. 50/2021	Gabs Megacorp Limited V Mr. Sutanu Sinha & Another	Ashok K Singh, Tanishq Mehta & Deepak Kumar	

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Member (J)

(Chennai Bench)